

**PROCEEDINGS OF THE PRINCIPAL DISTRICT & SESSIONS
JUDGE, BALLARI.**

Sub:- Promotion of the Process Servers, Attenders and Peons to the cadre of Second Division Assistants-Reg.

- Ref:** 1) The Karnataka State Sub-Ordinate Courts (Ministerial and other Posts) Recruitment Rules 1982.
2) The Karnataka Public Employment (Reservation in appointment for Hyderabad Karnataka Region) order 2013.
3) G.O.No. DPAR 21 SBC 97 Dt:03.02.1999 & Dt : 13.04.1999.
4) The Karnataka State Sub-Ordinate Courts (Ministerial and other Posts) (Recruitment) (Amendment) Rules, 2021.
4) Office Note dated : 23.04.2021 & orders passed thereon.

OFFICE ORDER No.65/2021/ADM, Dated : 23-04-2021.

PART-A

The following official, working as **Process Servers, Attenders and Peons** in the **LOCAL CADRE** of Hyderabad Karnataka Region are hereby **promoted** as **SECOND DIVISION ASSISTANTS** in the scale of pay of **Rs.21400-500-22400-550-24600-600-27000-650-29600-750-32600-850-36000-950-39800-1100-42000** and posted to the court shown against their names in column No.3 in the interest of Public Service with immediate effect.

Sl. No.	Name of the Official, Designation & Court at which working.	Promoted and Posted to
(1)	(2)	(3)
1	Sri. M.K.Veerashaiah , Process Server, Civil Judge and J.M.F.C., Court, Huvinahadagali.	Civil Judge and J.M.F.C., Court, Harapanahalli. (in the existing vacancy)
2	Sri. Veeresh Pujari , Process Server, Senior Civil Judge and J.M.F.C., court, Kudligi.	I Additional Civil Judge and J.M.F.C., Court, Hosapete. (in the existing vacancy)
3	Sri. N.Lokesh , Process Server, Principal District and Sessions Court, Ballari.	Principal District and Sessions Court, Ballari. (in the existing vacancy)
4	Sri. Sai Prakash , Process Server, Senior Civil Judge and J.M.F.C., Court, Kudligi.	Principal Civil Judge and J.M.F.C., Court, Hosapete. (in the existing vacancy)
5	Sri. Ramana Gouda , Attender, III Additional Civil Judge and J.M.F.C., Court, Ballari.	Principal Civil Judge and J.M.F.C., Court, Ballari. (in the existing vacancy)

P.T.O.,

Sl. No.	Name of the Official, Designation & Court at which working.	Promoted and Posted to
(1)	(2)	(3)
6	Smt./Kum. V.R.Anjali , Peon, Civil Judge and J.M.F.C., Court, Hagaribommanahalli.	Principal Civil Judge and J.M.F.C., Court, Hosapete. (in the existing vacancy)

PART-B

The following official working as **Process Servers, Attenders and Peons** in the **RESIDUAL CADRE** are hereby **promoted** as **SECOND DIVISION ASSISTANTS** in the scale of pay of **Rs.21400-500-22400-550-24600-600-27000-650-29600-750-32600-850-36000-950-39800-1100-42000** and posted to the court shown against their names in column No.3 in the interest of Public Service with immediate effect.

Sl. No.	Name of the Official, Designation & Court at which working.	Promoted and Posted to
(1)	(2)	(3)
1	Smt. Geetha H.Satpute , Process Server, III Additional District and Sessions Judge Court, Ballari sitting at Hosapete.	I Additional Civil Judge and J.M.F.C., Court, Hosapete. (in the existing vacancy)
2	Kum. Mubeena Taj , Peon, Principal District and Sessions Judge Court, Ballari.	Civil Judge and J.M.F.C., Court, Sandur. (in the existing vacancy)

Further the deputation of Smt.Geetha.H.Satpute, Process Server, III Additional District and Sessions Court, Ballari sitting at Hosapete to the Court of the I Additional Civil Judge and J.M.F.C., Court, Hosapete is hereby cancelled.


(S.H.PUSHPANJALI DEVI)
Principal District and Sessions Judge,
Ballari.

Dis. No.: 1960 /2020

Copy for information & necessary action to:

- 1 The concerned Judicial Officers.
- 2 The Officials Concerned.
- 3 The GAB-II of this court.
- 4 The Accounts Branch of this court.
- 5 The Software Technician of this court.
- 6 The Proceedings File.